

ITEM NO.11

REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 1489/2012

RAMGOPAL & ANR

Appellant(s)

VERSUS

STATE OF M.P.& ANR

Respondent(s)

(with office report)

Date : 17/03/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms Renuka Jumrani, Adv.

Ms. Mridula Ray Bharadwaj, Adv.

For Respondent(s)

Mr M.P.Singh, Adv.

Mr. C. D. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Parties have not filed additional documents.

Registry to process for listing before the Hon'ble Court
as per rules.

(RACHNA GUPTA)
Registrar